वैश्विक आर्थिक मंदी के कारण बेरोजगार हुए लोग

†*165. **श्री अली अनवर अंसारी** : क्या **श्रम और रोजगार** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने वैश्विक आर्थिक मंदी के कारण बेरोजगार हुए लोगों की संख्या का पता लगाने के लिए कोई सर्वेक्षण कराया है;

(ख) यदि नहीं, तो क्या सरकार ऐसा सर्वेक्षण कराने का विचार रखती है ताकि एहतियाती उपाय किए जा सकें; और

(ग) यदि हां, तो उन दीर्घकालिक नीतिगत प्रस्तावों का ब्यौरा क्या है जिनके माध्यम से सरकार उन्हें अपना रोजगार पुनः प्राप्त करने में मदद करेगी?

श्रम और रोजगार मंत्री (श्री मल्लिकार्जुन खर्गे): (क) से (ग) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) खनन, वस्त्र, धातु, रत्न एवं आभूषण, आटोमोबाइल, परिवहन तथा आई टी/बी पी ओ जैसे महत्वपूर्ण क्षेत्रों के संबंध में 11 राज्यों/संघ शासित क्षेत्रों के 20 केन्द्रों में 2581 इकाइयों को दायरे में लेते हुए श्रम ब्यूरो द्वारा कराए गए एक प्रतिदर्श सर्वेक्षण में, यह देखा गया कि अक्टूबर-दिसम्बर, 2008 की तिमाही के दौरान लगभग आधा मिलियन कामगारों को अपनी नौकरियों से हाथ धोना पड़ा। मंदी का प्रमुख प्रभाव निर्यातोन्मुखी इकाइयों में देखा गया। रोजगार में समग्र गिरावट रत्न एवं आभूषण, परिवहन तथा आटोमोबाइल में क्रमशः 8.58%, 4.03% त्था 2.42%, देखी गई।

श्रम ब्यूरो द्वारा 11 राज्यों/संघ शासित क्षेत्रों में 21 केन्द्रों में वस्त्र तथा परिधान, हथकरघा/विद्युतकरघा, चमड़ा, धातु, रत्न एवं आभूषण, आटोमोबाइल, परिवहन तथा आई टी/बी पी ओ से संबंधित 3192 इकाइयों में कराए गए इसी तरह के सर्वेक्षण में, यह देखा गया कि चुनिन्दा क्षेत्रों में रोजगार में जनवरी-मार्च, 2009 की अवधि के दौरान चौथाई मिलियन की वृद्धि हुई है। जनवरी-मार्च, 2009 की अवधि के दौरान, रोजगार में वृद्धि दर्ज किए गए क्षेत्रों में रत्न एवं आभूषण (3.08%), वस्त्र (0.96%), आई टी - बी पी ओ (0.82%), हथकरघा/विद्युतकरघा (0.28%) तथा आटोमाबाइल (0.10%) हैं। तथापि, जनवरी-मार्च, 2009 के दौरान रोजगार में गिरावट चमड़ा (2.76%), धातु (0.56%) तथा परिवहन में (0.36%) देखी गई है।

(ग) आर्थिक मंदी के विपरीत प्रभाव के शमन हेतु सरकार द्वारा की गई कार्रवाई में घोषित तीन प्रोत्साहक पैकेज, राष्ट्रीय ग्रामीण रोजगार गारंटी योजना आदि, अर्थव्यवस्था को पुनर्जीवित और नौकरियों को सृजन करने में योगदान करते हैं, जिससे नौकरी से हाथ धो बैठे लोगों को मदद मिलती है। 'राजीव गांधी श्रमिक कल्याण योजना' का क्रियान्वयन जिसमें बीमित कामगार और उसका परिवार नौकरी खोने के मामले में एक वर्ष की अवधि के लिए लगभग 50 प्रतिशत मजदूरी और चिकित्सा लाभ का हकदार है, के अलावा राष्ट्रीय स्वास्थ्य बीमा योजना, आम आदमी बीमा योजना, तथा इंदिरा गांधी राष्ट्रीय वृद्धावस्था पेंशन योजना, से भी कामगारों पर पड़ने वाले विपरीत प्रभाव का शमन होता है। इसके अलावा, कौशल विकास कार्यक्रम भी कामगारों को रोजगार के अवसर दिलाने में सक्षम बनाते हैं।

Persons rendered jobless due to global economic recession

†*165. SHRI ALI ANWAR ANSARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

---

†Original notice of the question was received in Hindi.

(a) whether Government has conducted any survey to ascertain the number of persons who have been rendered jobless because of global economic recession;

(b) if not, whether Government proposes to have such a survey so that precautionary measures could be taken up; and

(c) if so, the details of the long term policy proposals through which Government would help them in getting employment again?

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) and (b) In a sample survey conducted by Labour Bureau covering 2581 units in 20 centres across 11 States/UT relating to important sectors like mining, textiles, metals, gems & jewellery, automobile, transport and IT/BPO, it was observed that about half a million workers have lost their jobs during the quarter October-December, 2008. The major impact of the slowdown was observed in the export oriented units. The overall decline in employment was observed in gems & jewellery, transport and automobiles by 8.58%, 4.03% and 2.42 % respectively.

In a similar survey conducted by Labour Bureau covering 3192 units in 21 centres across 11 States/UT relating to sectors like textiles and apparel, handloom/powerloom, leather, metals, gems and jewellery, automobile, transport and IT / BPO, it was observed that the employment in selected sectors has increased by a quarter million during January-March, 2009 period. The sectors registering increase in employment during January-March, 2009 period are gems & jewellery (3.08%), textiles (0.96%), IT-BPO (0.82%), handloom/powerloom (0.28%) and automobiles (0.10%). However, the decline in employment during January-March, 2009 has been observed in leather (2.76%), metals (0.56%) and transport (0.36%).

(c) The action taken by the Government to overcome economic slowdown like the three stimulus packages announced, the National Rural Employment Guarantee Scheme etc., contribute to reviving the economy and creating jobs, which help those rendered jobless as well. Besides, the implementation of the 'Rajiv Gandhi Shramik Kalyan Yojana' wherein the insured worker and his family are entitled to about 50% of wages upto a period of one year and medical benefits in the case of loss of job, schemes such as Rashtriya Swasthya Bima Yojana, Aam Admi Bima Yojana, and Indira Gandhi National Old Age Pension Scheme also mitigate the adverse impact on workers. Further, the skill development programmes enable workers to harness job opportunities.

श्री अली अनवर अंसारी : महोदय, माननीय मंत्री महोदय का जो जवाब है, वह stereo-type bureaucratic लगता है और उसमें संवेदना तथा गंभीरता की कमी है। मैं पूछना चाहता हूं कि इन्होंने अपने जवाब में कहा है......

श्री सभापति : प्रश्न काल खत्म हो रहा है, जल्दी पूछिए।

श्री अली अनवर अंसारी : सर, मै वही कर रहा हूं। इन्होंने अपने जवाब में कहा है कि सबसे ज्यादा वस्त्र उद्योग के लोगों पर मंदी की मार पड़ी है। मैं पूछना चाहता हूं कि उसको ठीक करने के लिए आप उनको कौन सी सहूलियत दे रहे हैं - उनका कर्जा माफ कर रहे है या नही, उनको सस्ती दर पर कर्जा देने की व्यवस्था कर रहे हैं या नही? और इसी में......

MR. CHAIRMAN: I am afraid, Question Hour is over.

______

WRITTEN ANSWERS TO STARRED QUESTIONS

Collecting data on Honour Killings

*166. SHRIMATI BRINDA KARAT: Will the Minister of HOME AFFAIRS be pleased to refer to reply to Unstarred Question No. 1771 given in the Rajya Sabha on 17th December, 2008 and state:

(a) whether Government is aware that a United Nations report on violence against women has specifically included India in the context of honour killings;

(b) whether Government would consider collecting the data separately on this crime;

(c) whether Government is aware that many countries view such cases very seriously and have specific laws to deal with this crime; and

(d) if so, the details of those countries?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) Government is aware of the "Report of the Special Rapporteur on violence against women, its causes and consequences 2002" as well as the latest report *i.e.* "15 Years of the United Nations Special Rapporteur on Violence Against Women (1994-2009) - A Critical Review". These reports do not mention India in the context of honour killings. However, the Government of India is sensitive to any violence against women and has made sincere efforts to deal with the matter in a holistic manner, which includes enforcement of various legislations related to crime against women as well as tackling the socio-economic dimension of the problem.

(b) Since "Honour killing" is not a separately classified crime under the Indian laws it is not possible to collect data separately regarding this crime by the National Crime Records Bureau as the same is covered under murders. Moreover, it is extremely difficult to identify or classify an honour killing as such in any given community since the reason for such killings often remain a closely guarded private family affair.

(c) and (d) Government has no information on the specific laws framed by the other countries to deal with this crime. However, the above mentioned UN report mentions that honour defences, partial or complete, are found in the Penal Codes of Peru, Bangladesh, Argentina, Ecuador, Egypt, Guatemala, Iran, Israel, Jordan, Syria, Lebanon, Turkey, the West Bank and Venezuela whereas in